

to the land use pattern of the Master Plan or which was required for community facilities, such as parks, roads, schools, sites etc.

(b) and (c). Detailed studies are being carried out as a part of the review of certain aspects of the Master Plan for Delhi. However, by such a review it is not proposed to change the basic features of the Master Plan.

Proposed Amendments to Delhi Rent Control Act, 1958

102. SHRI SHASHI BHUSHAN Will the Minister of WORKS AND HOUSING be pleased to state

(a) whether Government have since received the opinion from the members of the Consultative Committee of the Ministry of Works and Housing on the proposed amendments to the Delhi Rent Control Act, 1958,

(b) if not, the reasons therefor and if so, the further action proposed to be taken by Government in this regard and

(c) if the reply to part (a) above be in the negative, the further time for which Government would like to wait for their opinion in this regard as this was referred to the Members in 1971?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) (a) No

(b) and (c) As the comments were not received from the Members of the Consultative Committee, the Delhi Administration was addressed on the 28th November, 1972 to place the matter before the Delhi Metropolitan Council for their comments on the recommendations of the Departmental Committee. The decision of the Metropolitan Council is still awaited.

Examination of Report Re: Ship Building Yard at Haldia

103. SHRI B. K. DASCHOWDHURY:

SHRI R. N. BARMAN:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether his Ministry has finally examined the Export Report submitted for establishing a ship building unit at Haldia,

(b) if so, the decision taken in the matter, and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA):

(a) to (c) Proposals for the establishment of new shipyards have been forwarded to the Planning Commission and are presently under consideration. Final decision on recommendations of the Working Group on the establishment of Shipyard at Haldia will be taken up after the contents of the Fifth Plan are finalised. Meanwhile a techno-economic group has also been set up to evaluate various sites proposed by the State Governments.

Increase in Shipping Capacity at Haldia Port to accommodate large size vessels

104 SHRI B. K. DASCHOWDHURY:

SHRI R. N. BARMAN

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Shipping Yard at Haldia Port is too small to accommodate large size vessels which are being used now-a-days and this has created a problem for expansion of the Haldia Petro-Chemicals complex;

(b) if so, whether it has been decided to increase the yard capacity to have bigger jetties with lengthy rafts in order to accommodate big size vessels with a capacity of 100 thousand tonnes or more, and

(c) if not, the reasons therefor?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR)

(a) Berthing facilities at Haldia Port were planned and are being provided to suit the given requirements of Haldia Refinery and the optimum size of the vessels to be used. There is thus no problem.

(b) and (c) Do not arise

Rise in Malaria in the Country

105 SHRI B. K. DASCHOWDHURY
Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether Malaria is raising its head again in several parts of the country.

(b) if so, the reasons therefor, and

(c) the steps being taken to implement the Malaria Eradication Programme effectively?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISHU)

(a) There has been no undue rise in malaria cases in 1973 as compared to 1972 for the corresponding period though an analysis of malaria cases recorded from January to April during 1972 and 1973 indicates that the number of positives has shown abnormal rise in some States like Assam, Orissa, Bihar and Mysore.

(b) The reasons for the rise in malaria cases in certain parts of the country are primarily slackness in supervision and surveillance by the State authorities.

(c) The following steps have been taken by the Government for effective implementation of the Programme —

1. The National Malaria Eradication Programme has been made a Centrally Sponsored Scheme with 100 per cent Central assistance during the Fourth Plan period. Under this scheme, the operational cost over and above the committed level of expenditure is borne by the Government of India. Cost of material and equipment supplied to States is also borne by the Government of India in respect of units in the Attack and Consolidation phases. Partial assistance is also given to meet the expenditure on staff at Headquarters/Zonal level in the States.

2. In areas which have entered into Maintenance phase 100 per cent Central assistance is given for strengthening the Basic Health Services.

3. Steps have been taken to procure in advance insecticides for supply in time to various States, for spray operations.

4. The old and unserviceable vehicles in attack and consolidation phase units are being replaced by new vehicles in a phased manner during the Fourth Plan period.

5. Adequate quantities of insecticides and anti-malaria drugs are being supplied to States for spray operations and chemotherapeutic measures.

6. Alternate insecticide like BHC and Malathion are being substituted in areas where the mosquito vector has developed resistance to DDT/BHC.

7. Special investigations are being undertaken in persistent transmissible areas.

8. The Urban Malaria Scheme under the ambit of National Malaria Eradication Programme has been launched in towns where Malaria was a serious problem, with effect from 1971-72, as a